

Shri Hathi : If we go to particulars about each State, it is difficult to reply. But, we had a discussion in this House and the schemes proposed by the Andhra State Government were contained in the statement which was laid on the Table of House.

IMPORT OF BUTTONS

***2535. Shri Shree Narayan Das :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that import of buttons in India has been continuously increasing year by year;

(b) whether there is any proposal under consideration to check this import with a view to give an impetus to indigenous production; and

(c) if so, the details thereof.

The Minister of Commerce (Shri Karmarkar) : (a) There has been an increase in imports since 1953-54, notwithstanding a heavy increase in duty in 1953 to 66½% *ad valorem* in the case of buttons other than plastic and in the case of plastic buttons to an alternative duty of twelve annas per gross.

(b) and (c). The quotas were reduced during July-December 1955. The quota of Metal Buttons was further reduced in January-June 1956.

Shri Shree Narayan Das : May I know whether the Small-scale and Cottage Industries Board has submitted any scheme for the indigenous production of buttons in this country?

Shri Karmarkar : As far as I am aware, some two or three years back there was some suggestion. For the present I would advise the hon. Member to address this question to the production Ministry?

Shri Shree Narayan Das : What are the special difficulties faced to meet the requirements of India by indigenous production? May I know whether any enquiry has been made in this matter?

Shri Karmarkar : We did not have any broad enquiry as such, but we looked into this matter sometime back and found that perhaps imports were

a little more. With that enhanced duty we permitted smaller quantity of imports during recent times and we are considering the matter further.

Shri Shree Narayan Das : May I know what part of our requirements is met by indigenous production?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : We have no definite statistics of indigenous production because it is being manufactured in a cottage industry scale. Therefore, we are not able to give any precise indication of the total amount of indigenous production in percentage terms as against imports.

I would like to add to what my colleague has said. There was an enquiry by the Tariff Commission into this matter and they found that the duties that we have now imposed for revenue considerations of 66½ per cent. would provide adequate protection for indigenous manufacturers. Anyway the whole matter is now being reviewed and, maybe, we may be able to give some further protection as well as some kind of assistance by means of which the small-scale industries institute will be able to improve the quality of production.

Shri Kasliwal : May I know whether after the imposition of these new duties there has been any increase in the production of buttons in this country?

Shri T. T. Krishnamachari : That is precisely what I said. The statistical position is a bit nebulous. We cannot say precisely whether there has been an increase though all indications are to that effect.

नेताजी सुभाष चन्द्र बोस

*२५३६. श्री भक्त दर्शन : क्या प्रधानमंत्री १३ मार्च, १९५६ के तारकित प्रश्न संख्या ६७० के उत्तर के सम्बन्ध में यह बताने के कृपा करेंगे कि :

(क) क्या नेताजी सुभाष चन्द्र बोस की मृत्यु की परिस्थितियों की जांच करने के लिये नियुक्त की गयी समिति ने अपना काम समाप्त कर लिया है;

(ख) यदि हां, तो समिति कहाँ कहाँ गयी और उसने किन-किन व्यक्तियों के साक्ष लिये;

(ग) क्या उसकी सिफारिशों का सारांश सभा-पटल पर रखा जायेगा; और

(घ) यदि नहीं, तो समिति अब तक कितना काम कर चुकी है ?

बंबेशिक कार्य उपमंत्री (श्री अनिल के चन्दा) : (क), (ख) तथा (घ). जी नहीं। समिति देहली में अपना काम २६ मार्च, १९५६ से शुरू किया था। देहली और कलकत्ता में कुछ हफ्ते ठहरने के बाद, यह समिति २६ अप्रैल, १९५६ को भारत छोड़ कर चली गई, और रास्ते में बंगकोक, सेगोन तथा टुरान घूमने के बाद वह अब टोकियो में है। जिन गवाहों से अब तक पूछताछ की गई है, उनके नामों की एक सूची सदन की मेज पर रख दी है [देखीये परिशिष्ट १४, अनुबन्ध सं० ७५] समिति को आशा है कि वह जून, १९५६ के आखिर तब अपनी रिपोर्ट पेश कर देगी।

(ग) इस पर विचार तब किया जायगा जब यह समिति सरकार को अपनी रिपोर्ट पेश कर देगी।

श्री भक्त बर्षन : क्या मैं जान सकता हूँ कि इस समिति को जापान की सरकार किस प्रकार का सहयोग दे रही है और क्या यह समिति भारत लौटते समय फारमोसा अर्थात् ताईवान में उतर कर वहाँ भी जांच करने का विचार कर रही है ?

प्रधान मंत्री तथा बंबेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : जी हां, जापानी सरकार से पूरा सहयोग मिल रहा है, लेकिन समिति के फारमोसा या ताईवान जाने का कोई सवाल नहीं है। उससे हमारी सरकार का कोई सम्बन्ध नहीं है।

श्री भक्त बर्षन : क्या यह सत्य है कि इस जांच समिति की स्थापना के प्रारम्भ से ही बहुत से व्यक्ति और बहुत सी संस्थाएँ इससे इस लिये असहयोग कर रही हैं कि इसका संगठन उनके मन के मारिक नहीं हुआ है, और क्या गवर्नमेंट ने इस सम्बन्ध में अपनी स्थिति को स्पष्ट किया है और क्या वह दृढ़ता से यह घोषणा करना चाहती है, कि समिति का कार्य जारी रहेगा और ऐसे लोगों की रुकावटों पर कोई ध्यान नहीं दिया जायेगा ?

श्री जवाहरलाल नेहरू : मुझे तो इन बातों का इल्म नहीं है कि कोई असहयोग कर रहा है। असहयोग करने का कोई सवाल ही नहीं है। अगर किसी साहब को पसन्द न आये कि उसमें कौन रहेगा, या वह खुद उसमें होना चाहे तो यह असहयोग नहीं होता है, यह तो उनकी जाती स्वाहिसा हुई, और इससे काम में कोई हर्ज नहीं होता है, और समिति बहुत अच्छी तरह से काम कर रही है।

Shri Kamath : Is it a fact that an Indian association or organisation in Tokyo has asked for the constitution of a new enquiry committee and has expressed its want of confidence in the Chairman of the Committee or in the Committee a whole and, if so, on what grounds have they based their want of confidence ?

Shri Jawaharlal Nehru : I am not particularly interested in what an odd Indian in Japan may say. I think they are going completely out of their province in telling the Government of India as to what Committee the Government should appoint.

Shri Kamath : The Deputy Minister said that the Committee, on its way to Tokyo, visited Saigon and Bangkok also. In these capitals of the South-East Asian countries, may I know whether the Committee obtained the co-operation of those States at Governmental level and, if so, in what manner did the Governments of South Viet Nam and Thailand associate themselves with the work of this Committee ?

Shri Jawaharlal Nehru : I cannot say exactly in what manner they associated themselves, but we informed our representatives at those places and gave them the names of individuals whom this Committee wanted to meet. On the whole, they succeeded in meeting those individuals and they got the support and the co-operation of the Governments concerned. To what extent and in what manner. I cannot say, but generally speaking, the Governments of those countries were helpful.

Shri Kamath : Is the enquiry committee expected to visit Peking in the near future before it returns to India, in view of the fact that reports have been circulating for sometime past that Netaji Subhas Chandra Bose was seen in Peking somewhere in 1952 ?

Shri Jawaharlal Nehru : The hon. Member asked this question sometime ago and I gave a reply. They are not going to Peking. There is no purpose in their going to Peking in this connection. As for the reports that the hon. Member referred to, they are rather fantastic reports—somebody being published in the pictures like *Monks of Mangolia*.

Shri H. N. Mukherjee : In view of the reports appearing in Calcutta papers, for example, the *Amrita Bazar Patrika* of yesterday's date—I do not know why the case has not been featured in Delhi's newspapers—regarding allegations of foul play in the circumstances of Netaji Subhas Bose's death, may I know whether Government will ask the Committee to make a comprehensive enquiry as far as possible, into the circumstances, and if necessary extend its terms of reference ?

Shri Jawaharlal Nehru : The terms of reference are very wide indeed. They include every kind of enquiry that they wish to make. With regard to the particular reference that the hon. Member makes, I have seen it and I have no doubt that it does come within the knowledge of the committee and they will enquire into it.

Shri B. S. Murthy : May I know whether the Government are contemplating either directly or through the Committee, to get the personal properties of Netaji Subhas Bose, such as wrist-watches which are supposed to be available in Tokyo now?

Shri Jawaharlal Nehru : No, Sir. This Committee has nothing to do with property.

KHADI AND VILLAGE INDUSTRIES IN TRIPURA

***2538. Shri Biren Dutt :** Will the Minister of Production be pleased to state :

(a) the amount spent during 1955-56 through Khadi and Village Industries Board in Tripura; and

(b) the concerns that have received the aid ?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) and (b). The following funds were disbursed to the various institutions in that state : —

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| (i) Bamutia Multipurpose Co-operative Society Limited. | Rs. 6,500/- |
| (ii) Pallimangal Senior Basic School, Khayerpur. | Rs. 500/- |
| (iii) State Khadi and Village Industry Board for holding exhibition. | Rs. 10,000/- |
| TOTAL | Rs. 17,000/- |

Shri Biren Dutt : May I know whether individual organisations and units of village industries in the tribal areas will be given any aid by this Board or only these societies will be given the aid ?

Shri R. G. Dubey : So far as is possible, co-operative societies are preferred, but the Board will also consider the cases of individuals also when they form themselves into associations.

DACOITS TAKING SHELTER IN PAKISTAN

***2542. Shri B. S. Murthy :** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1663 on the 23rd April, 1956 and state:

(a) the nationalities (Indian or Pakistani), to which the dacoits who are now having shelter in Pakistan belong; and

(b) the efforts made to book them ?